

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1079

ANSWERED ON – 24/07/2026

ASSISTANCE TO INDIAN NATIONALS IN DISTRESS ABROAD

1079. SHRI SHASHANK MANI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indian nationals assisted by Indian Missions and Posts abroad after being stranded due to conflict, natural disasters, labour disputes, medical emergencies or other unforeseen circumstances, country-wise during the last three years;**
- (b) the number of requests received for repatriation and the number of repatriations successfully facilitated during the said period;**
- (c) whether the Government has established any Standard Operating Procedure for timely evacuation and repatriation of stranded Indian nationals; and**
- (d) the measures being taken to strengthen emergency response and consular assistance for Indians abroad?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) & (b) The details of Indian nationals evacuated during conflicts in last 3 years are attached at Annexure-I. The country-wise details of Indian nationals repatriated and assisted during natural disasters, labour disputes, medical emergencies and other unforeseen circumstances in last 3 years are attached at Annexure-II. In addition to aforementioned assistance, Government of India facilitated return of Indian nationals from West Asian countries to India since the onset of the Iran-US-Israel conflict by facilitating commercial flights, including non-scheduled operations, transit visas, local transportation, cross-border movements, etc.

(c) & (d) To ensure safety, security and well-being of the Indian nationals abroad, Government utilizes a structured, multi-layered mechanism, consisting of advisories to caution Indian nationals, communication channels enabling Indian nationals to contact Indian Missions/Posts, and evacuation operations, involving multiple stakeholders, to safely evacuate stranded Indian nationals. During

evacuation process, 24x7 Control Rooms are operated at headquarters and abroad to provide information and assistance to the stranded Indian nationals. Government also provides logistical support including safe shelter, meals, local and cross-border movement and transportation by arranging special vehicles and evacuation flights.

With a view to swiftly responding to crisis situations faced by overseas Indian nationals, the Ministry's 'Rapid Response Cell (RRC)' coordinates with all agencies, services, Armed forces, and Ministries in order to ensure seamless inter-Ministerial coordination for execution of evacuation operations. Ministry has also developed and is undertaking final trials of a digital emergency response solution for use during evacuation operations.

Besides emergency assistance during conflicts and crisis situations, Government has established a robust framework to ensure the overall well-being of Indian nationals abroad. Indian citizens can contact the Embassy/Consulate through walk-in, email, multilingual 24x7 emergency helpline numbers, WhatsApp numbers, grievance redressal portals like MADAD/CPGRAMS/eMigrate, and social media etc. Indian Missions organize Consular Camps at different locations to provide

consular services, and Open Houses, where Indian nationals seeking assistance could walk-in without prior appointments.

Countries with sizable number of Indian migrant workers have dedicated Labour Wings in Indian Missions. Pravasi Bharatiya Sahayata Kendras have been set up in key locations such as New Delhi, Dubai, Riyadh, Jeddah and Kuala Lumpur to provide guidance and counselling to Indian workers.

Missions in Gulf countries have provisions for shelter homes to assist Indian women in distress by providing boarding and lodging, medical treatment and arranging for their repatriation.

The Government of India has established several bilateral mechanisms and agreements with key destination countries, enabling implementation of worker-protection provisions, resolution of complaints, and legal assistance frameworks. Migration and Mobility Partnership Agreements signed with countries enable issues pertaining to students, professionals and researchers to be addressed.

Annexure-I**Details of Government's major evacuations/operations in last 3 years**

Year	Country & Name of the Operation	Number of evacuated Indian nationals
2023	Sudan Operation Kaveri	4,097 (including 136 foreign nationals)
2023	Israel Operation Ajay	1,343 (including 14 OCI card holders and 20 foreign nationals)
2024	Haiti Operation Indravati	17
2024	Special Humanitarian Airlift of deceased Indian nationals from Kuwait	45 (mortal remains)
2024-25	Syria	86
2022-25	Iraq	135
2025	Iran Operation Sindhu	3597 (excluding 14 OCI Card holders and 14 foreign nationals)
2025	Israel Operation Sindhu	818
2025	Sri Lanka HADR Operation Sagar Bandhu	2500 (424 Indians evacuated by special IAF flights on gratis basis + 2076 Indians were facilitated to return by commercial flights))
2025-26	Repatriation of Indian nationals forced to work in cyber scam centres	1741

	alongside Thailand-Myanmar Border	
2026	Iran via Armenia (Cross-border movement of Indian nationals from Iran via Armenia to return by available flights during recent West Asia crisis)	2557

Annexure-II

Details of Indian nationals assisted during natural disasters, labour disputes, medical emergencies and other unforeseen circumstances during last 3 years along with number of repatriated Indian nationals

Country	No. of Indian nationals assisted by Indian Missions/Posts	No. of Indian nationals repatriated by Indian Missions /Posts
Albania	16	14
Algeria	21	21
Angola	28	20
Armenia	182	0
Australia	03	03
Austria	07	0
Bahrain	1666	2258
Bangladesh	115	2
Belarus	03	03
Bhutan	01	0
Brazil	02	02
Cambodia	2489	707
Cameroon	75	75
Chad	20	08
Chile	02	02
Colombia	30	30
Cote D'Ivoire	01	0
Croatia	05	05
Cuba	02	02
Czech Republic	03	02
Democratic Republic of Congo	01	01
Djibouti	02	02
Ecuador	01	0
Egypt	08	02
Eswatini	01	01

Ethiopia	167	167
Finland	01	01
France	01	30
Gabon	08	0
Gambia	10	10
Georgia	460	0
Germany	103	0
Ghana	02	02
Greece	01	0
Guyana	73	37
Hungary, Bosnia & Herzegovina	02	01
Iceland	03	0
Indonesia	04	04
Iran	66	66
Iraq	246	0
Ireland	0	09
Israel	250	2127 (evacuation)
Italy	08	948
Jamaica	03	03
Japan	01	01
Jordan	256	329
Kazakhstan	28	188
Kuwait	10111	10111
Kyrgyzstan	0	93
Lao PDR	2318	2318
Latvia	01	0
Lebanon	93	93
Liberia	14	02
Libya	78	65
Malaysia	7657	7626

Maldives	2776	2776
Malta	01	01
Mauritania	01	0
Mauritius	141	141
Mongolia	01	01
Montenegro	01	01
Morocco	13	01
Mozambique	49	46
Myanmar	0	2078
Nepal	388	0
Niger	01	0
Oman	10917	9958
Palestine	01	01
Papua New Guinea	02	02
Peru	03	0
Philippines	43	22
Poland	05	05
Portugal	01	01
Qatar	4589	156
Republic of Congo	09	0
Romania	0	72
Russia	62	08
Saudi Arabia	31,896	144
Senegal	04	04
Serbia	63	190
Seychelles	120	119
Singapore	01	01
Slovak Republic	45	02
South Sudan	13	01
Spain	701	12
Sri Lanka	3371	3371
Switzerland	0	5
Syria	93	93
Tajikistan	11	05

Thailand	2034	2034
Togo	08	0
Trinidad & Tobago	03	03
Tunisia	51	03
Turkiye	40	13
UAE	1755	577
Uganda and Burundi	35	17
Ukraine	10	10
United Kingdom	0	5290
Uzbekistan	43	43
Vietnam	129	129
Yemen	153	03
Zimbabwe	02	03
